

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3756  
ANSWERED ON:19.04.2010  
SETTING UP OF EPZS  
Lal Shri Pakauri;Patel Shri Devji

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the State-wise and place-wise details of the Export Processing Zones (EPZs) functioning presently in the country alongwith the details of their export potential and performance in terms of their export volume and value;
- (b) whether the Government proposes to set up some more export processing zones in the country; and
- (c) if so, the State-wise and place-wise details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): In addition to seven Central Government Special Economic Zones (SEZs) and 12 State/Private Sector SEZs set up prior to the enactment of SEZ Act, 2005, formal approval has been accorded to 574 proposals out of which 353 SEZs have been notified. A total of 105 SEZs have commenced export. A table containing stat-wise distribution of SEZs is annexed. Further details about these SEZs including location etc. are available on the website [www.sezindia.nic.in](http://www.sezindia.nic.in).

As on 31-12-2009, an investment of Rs. 1,28,390.44 crore has been made in SEZs and direct employment for 4,89,831 persons have been generated. Exports of Rs.1,52,092.68 crore approx. have been made from SEZs during April-December, 2009 registering a growth of about 127% over the exports for the same period of the previous financial year.

SEZs are setup with the prior written consent of Concurred State Government/Union Territories Government.